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LOK SABHA

Tuesday, 26th March, 1957.

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Naga Areas

*73. Shri Krishnacharya Joshi: Shri H. N. Mukerjee: Shri Raghunath Singh: Shri Brajeshwar Prasad:

Will the Minister of Home Affairs be pleased to state:

- (a) whether there was an outbreak of lawlessness in Naga areas in January, 1957;
- (b) if so, the total number of casualties; and
- (c) whether it is a fact that military measures have lately been intensified in the Naga areas?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). There was no noticeable spurt of lawlessness in the Naga Hills District or Tuensang Frontier Division during January, 1957. In the course of encounters with hostiles, 47 persons were killed and 71 wounded. In addition to this, 6 civilians were killed by hostile Nagas.

(c) Measures are being taken according to the requirements of the situation.

Shri Krishnacharya Joshi: May I know whether raids on villages in the Naga Hills areas continue and, if so, when the last raid was made?

Shri Datar: Sometimes they go on in a sporadic manner.

Shri Krishnacharya Joshi: May I know whether the attention of the Government of India has been drawn to the statement issued by Shri Feroze Khan Noon regarding these Naga disturbances and, if so, whether it is not an intervention in our internal affairs?

Shri Datar: That is a question for the External Affairs Ministry.

New Port on the Lower Hooghly

*74. { †Shri S. C. Samanta: Shri H. N. Mukerjee:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1090 on the 12th December, 1956 and state:

- (a) whether the investigation for establishing a fully mechanised ore and coal handling port on the lower Hooghly below Calcutta has been referred to a foreign Expert Committee:
- (b) if so, the names of members of the Expert Committee;
- (c) when the Committee is expected to begin the survey; and
- (d) how much time it will take to complete the survey and submit its report?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) No, Sir.

(b) to (d). Do not arise.